

ITEM NO.1

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 280-281/2018

MANI RAM & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 152136/2021 - EXEMPTION FROM FILING O.T.

IA No. 68891/2019 - EXEMPTION FROM FILING O.T.

IA No. 224214/2023 - GRANT OF BAIL

Date : 14-12-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Ms. Saroj Tripathi, AOR

For Respondent(s) Mr. Shaurya Sahay, AOR
Mr. Shobit Dwivedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 224214/2023 - GRANT OF BAIL

Applications for exemption from filing official
translation are allowed.

Issue notice.

Learned counsel for the State accepts notice and
seeks some time to obtain instructions.

List on 22nd January, 2024.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR CUM PS

(POONAM VAID)
COURT MASTER (NSH)